Sl. No.	Qtr. No.	Status as on 11.03.15 Remarks
13.	T-IV/264	Being upgraded
14.	T-IV/39	Being upgraded
15.	T-IV/911	Handed over to DMRC
16.	T-IV/912	For demolition.

STEP Scheme for women

- 2543. SHRI RAVI PRAKASH VERMA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- (a) whether Government has launched Support to Training and Employment Programme for Women (STEP) Scheme to provide updated skills and new knowledge to poor women;
- (b) if so, the details of field/sectors selected to provide and knowledge to the poor women;
- (c) the steps taken to expand the reach of the programme and further strengthen it to provide updated skills and new knowledge to more poor women during the Twelfth Five Year Plan period; and
 - (d) the Central assistance provided to each State during the last three years?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (c) Yes, Sir. Based on the experience gained from the implementation of the scheme during the 11th plan and also on the evaluation report of 'National Institute of Administrative Research (NIAR)', Mussorrie for the 11th Plan period, the Ministry has launched the revised STEP Scheme Guideliens-2014 to provide skills that give employability to women, who are in age group of 16 years and above.

The assistance under the STEP scheme will be available in any sector for imparting skills related to employability and entrepreneurship, including but not limited to the "Agriculture, Horticulture, Food Processing, Handlooms, Tailoring, Stitching, Embroidery, Zari etc. Handicrafts, Computer and IT enabled services along with soft skills and skills for the work place such as spoken English, Gems and Jewellery, Travel & Tourism, Hospitality". The revised guidelines envisages the project proposals to be sent directly to the Ministry.

(d) Through STEP Scheme, the grant-in-aid assistance is being provided directly to the organizations who are providing skills related training to women in the designated sectors/areas. The details of funds released during the last three years and

the current year to the organizations of various States/UTs are given in the Statement (See below).

Statement

Details of funds released during the last 3 years and current financial year to the organizations State/ UT –wise under STEP Scheme

(₹ in lakhs)

Sl.	States		Funds released				
No.		2011-12	2012-13	2013-14	2014-15 (upto 28.02.2015)		
1	2	3	4	5	6		
1.	Andhra Pradesh	9.49	82.82025	86.58256	-		
2.	Arunachal Pradesh	-	29.63820	-	-		
3.	Assam	18.29	40.91433	20.01907	56.19352		
4.	Bihar	-	-	-	-		
5.	Chhattisgarh	-	-	-	-		
6.	Gujarat	3.37	-	-	-		
7.	Himachal Pradesh	_	-	-	-		
8.	Haryana	24.07	13.86883	-	-		
9.	Jammu and Kashmir	30.44	15.90409	67.44328	10.10587		
10.	Kerala	265.28	19.93500	-	-		
11.	Karnataka	290.67	242.20000	159.19850	19.76850		
12.	Madhya Pradesh	10.94	3.48030	120.14167	85.61564		
13.	Maharashtra	25.11	19.54020	48.11850	10.21860		
14.	Manipur	42.41	62.82990	55.32214	195.15229		
15.	Meghalaya	-	-	-	-		
16.	Mizoram	-	-	-	10.55925		
17.	Nagaland	36.31	47.54625	21.77000	19.71050		
18.	Odisha	-	3.36065	-	-		
19.	Punjab	-	-	-	-		
20.	Rajasthan	2.20	0.96935	-	-		

Residential hostel for working women

†2544. DR. VIJAYLAXMI SADHO: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Ministry is aware of the fact that the atrocities against women and working women in particular are increasing in the country;
- (b) if so, whether the Ministry is contemplating to chalk out a plan to build residential hostels for the working women; and
 - (c) if so, the details of number of working women hostels, State-wise?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) As per the National Crime Records Bureau (NCRB) data, which is available upto 2013, a total number of 228650, 244270 and 309546 cases of atrocities against women including working women have been registered in the year 2011, 2012 and 2013 respectively which shows increasing trend.

(b) and (c) Ministry of Women and Child Development is administering a Scheme of Working Women Hostel, under which financial assistance is provided for construction/ running of Hostel in rented premises for those working women who may be single, widowed, divorced, separated, married but whose husband or immediate family does not reside in the same area and for those women who are under training for job. Since its inception in 1972-73, 916 hostels have been sanctioned under the scheme all over the country. Details of State/UT-wise number of hostels sanctioned in the country as on 12.03.2015 are given in the Statement (*See* below).